

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 8th September, 2021 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 36 of 2021

A Bill further to amend the Tamil Nadu Government Servants (Conditions of Service) Act, 2016.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Seventy-second Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Government Servants (Conditions of Service) Second Amendment Act, 2021.

Short title and commencement.

(2) (a) Sections 2, 4, 5, 6, 7 and 8 shall be deemed to have come into force on the 26th day of February 2021.

(b) Section 3 shall be deemed to have come into force on the 7th day of June 2021.

Tamil Nadu Act
14 of 2016.

2. In the Tamil Nadu Government Servants (Conditions of Service) Act, 2016 (hereinafter referred to as the principal Act), unless otherwise expressly provided for, for the expressions “Most Backward Classes and Denotified Communities” and “Most Backward Class and Denotified Community”, wherever they occur, with the words therein are in any order and are interpolated with the word “or” or “and” or “/”, the expression “Most Backward Classes (V), Most Backward Classes and Denotified Communities and Most Backward Classes” shall be substituted.

Substitution of references to certain expressions by other expressions

3. In section 67 of the principal Act,—

Amendment of section 67.

(i) in sub-section (1), for the expression “Personnel and Administrative Reforms Department”, the expression “Human Resources Management Department”, shall be substituted;

(ii) in sub-section (3), for the expression “Personnel and Administrative Reforms”, the expression “Human Resources Management” shall be substituted.

4. In Schedule-I to the principal Act, for “Part-C” and “Part-D”, the following shall be substituted, namely:—

Amendment of Schedule I.

“PART – C.

MOST BACKWARD CLASSES (V)

Vanniakula Kshatriya (including Vanniyar, Vanniya, Vannia Gounder, Gounder or Kander, Padayachi, Palli and Agnikula Kshatriya).

PART – D.

MOST BACKWARD CLASSES AND DENOTIFIED COMMUNITIES

(A) MOST BACKWARD CLASSES

1. Ambalakarar.
2. Arayar (in Kanniyakumari District).
3. Bestha, Siviari.
4. Bhatraju (other than Kshatriya Raju).

5. Boyar, Oddar.
6. Dasari.
7. Dommara.
8. Jambuvanodai.
9. Jogi.
10. Koracha.
11. Latin Catholic Christian Vannar (in Kanniyakumari District).
12. Mond Golla.
13. Mutlakampatti.
14. Nokkar.
15. Paravar (except in Kanniyakumari District and Shencottah Taluk of Tenkasi District where the Community is a Scheduled Caste).
16. Paravar converts to Christianity including the Paravar converts to Christianity of Kanniyakumari District and Shencottah Taluk in Tenkasi District.
17. Meenavar (Parvatharajakulam, Pattanavar, Sembadavar) (including converts to Christianity).
18. Mukkuvar or Mukayar (including converts to Christianity).
19. Punnan Vettuva Gounder.
20. Telugupatty Chetty.
21. Thottia Naicker (including Rajakambalam, Gollavar, Sillavar, Thockalavar, Thozhuva Naicker and Erragollar).
22. Valaiyar (including Chettinad Valayars).
23. Vannar (Salavai Thozhilalar) (including Agasa, Madivala, Ekali, Rajakula, Veluthadar and Rajaka) (except in Kanniyakumari District and Shencottah Taluk of Tenkasi District where the community is a Scheduled Caste).
24. Vettaikarar.
25. Vettuva Gounder.

(B) DENOTIFIED COMMUNITIES.

1. Attur Kilnad Koravars (Salem, Namakkal, Cuddalore, Villupuram, Kallakurichi, Ramanathapuram, Sivaganga and Virudhunagar Districts).
2. Attur Melnad Koravars (Salem and Namakkal Districts).
3. Appanad Kondayam kottai Maravar (Sivaganga, Virudhunagar, Ramanathapuram, Madurai, Theni and Dindigul Districts).
4. Ambalakarar (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
5. Ambalakarar (Suriyanur, Tiruchirapalli District).

6. Boyas (Tiruchirapalli, Karur, Perambalur, Ariyalur, Pudukottai, The Nilgiris, Salem, Namakkal, Dharmapuri and Krishnagiri Districts).
7. Battu Turkas.
8. C.K. Koravars (Cuddalore, Villupuram and Kallakurichi Districts).
9. Chakkala (Sivaganga, Virudhunagar, Ramanathapuram, Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Pudukottai, Tiruchirapalli, Karur, Perambalur, Ariyalur, Madurai, Theni, Dindigul and The Nilgiris Districts).
10. Changyampudi Koravars (Thirupattur, Ranipet, Vellore and Tiruvannamalai Districts.)
11. Chettinad Valayars (Sivaganga, Virudhunagar and Ramanathapuram Districts).
12. Dombs (Pudukottai, Tiruchirapalli, Karur, Perambalur and Ariyalur Districts).
13. Dobba Koravars (Salem and Namakkal Districts).
14. Dommars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Pudukottai, Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).
15. Donga Boya.
16. Donga Ur.Korachas.
17. Devagudi Talayaris.
18. Dobbai Korachas (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
19. Dabi Koravars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur, Pudukottai, Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).
20. Donga Dasaris (Chengalpattu, Kancheepuram, Tiruvallur, Tiruchirapalli, Karur, Perambalur, Ariyalur, Pudukottai, Chennai, Salem and Namakkal Districts).
21. Gorrela Dodda Boya.
22. Gudu Dasaris.
23. Gandarvakottai Koravars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur, Pudukottai, Cuddalore, Villupuram and Kallakurichi Districts).
24. Gandarvakottai Kallars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur and Pudukottai Districts).
25. Inji Koravars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
26. Jogis (Chengalpattu, Kancheepuram, Tiruvallur, Chennai, Cuddalore, Villupuram, Kallakurichi, Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).

27. Jambavanodai.
28. Kaladis (Sivaganga, Virudhunagar, Ramanathapuram, Madurai, Theni, Dindigul, Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Pudukottai, Tiruchirapalli, Karur, Perambalur and Ariyalur Districts).
29. Kal Oddars (Chengalpattu, Kancheepuram, Tiruvallur, Ramanathapuram, Sivaganga, Virudhunagar, Madurai, Theni, Dindigul, Pudukottai, Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur, Tirunelveli, Tenkasi, Thoothukudi, Salem and Namakkal Districts).
30. Koravars (Chengalpattu, Kancheepuram, Tiruvallur, Ramanathapuram, Sivaganga, Virudhunagar, Pudukottai, Thanjavur, Nagapattinam, Mayiladuthurai, Thiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur, Tirunelveli, Tenkasi, Thoothukudi, Chennai, Madurai, Theni, Dindigul and The Nilgiris Districts).
31. Kalinji Dabikoravars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur and Pudukottai Districts).
32. Kootappal Kallars (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
33. Kala Koravars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
34. Kalavathila Boyas.
35. Kepmaris (Chengalpattu, Kancheepuram, Tiruvallur, Pudukottai, Tiruchirapalli, Karur, Perambalur and Ariyalur Districts).
36. Maravars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Pudukottai, Ramanathapuram, Sivaganga, Virudhunagar, Tirunelveli and Thoothukudi Districts).
37. Monda Koravars.
38. Monda Golla (Salem and Namakkal Districts).
39. Mutlakampatti (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
40. Nokkars (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
41. Nellorepet Oddars (Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).
42. Oddars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur, Pudukottai, Madurai, Theni and Dindigul Districts).
43. Pedda Boyas (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
44. Ponnai Koravars (Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).

45. Piralalai Kallars (Sivaganga, Virudhunagar, Ramanathapuram, Madurai, Theni, Dindigul, Pudukottai, Thanjavur, Nagapattinam, Mayiladuthurai and Tiruvarur Districts).
46. Peria Suriyur Kallars (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
47. Padayachi (Vellayan Kuppam in Cuddalore District and Tennore in Tiruchirapalli District).
48. Punnan Vettuva Gounder (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
49. Servai (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
50. Salem Melnad Koravars (Madurai, Theni, Dindigul, Coimbatore, Tiruppur, Erode, Pudukottai, Tiruchirapalli, Karur, Perambalur, Ariyalur, Salem, Namakkal, Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).
51. Salem Uppu Koravars (Salem and Namakkal Districts).
52. Sakkarai thamadai Koravars (Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).
53. Saranga Palli Koravars.
54. Sooramari Oddars (Salem and Namakkal Districts).
55. Sembanad Maravars (Sivaganga, Virudunagar and Ramanathapuram Districts).
56. Thalli Koravars (Salem and Namakkal Districts).
57. Telungapatti Chettis (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
58. Thottia Naickers (Sivaganga, Virudunagar, Ramanathapuram, Chengalpattu, Kancheepuram, Tiruvallur, Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Tiruchirapalli, Karur, Perambalur, Ariyalur, Pudukottai, Tirunelveli, Tenkasi, Thoothukudi, Salem, Namakkal, Tirupattur, Ranipet, Vellore, Tiruvannamalai, Coimbatore, Tiruppur and Erode Districts).
59. Thogamalai Koravars or Kepmaris (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
60. Uppukoravars or Settippalli Koravars (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur, Pudukottai, Madurai, Theni, Dindigul, Tirupattur, Ranipet, Vellore and Tiruvannamalai Districts).
61. Urali Gounders (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
62. Wayalpad or Nawalpeta Korachas.
63. Vaduvarpatti Koravars (Madurai, Theni, Dindigul, Ramanathapuram, Sivaganga, Virudunagar, Tirunelveli, Tenkasi, Thoothukudi, Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).

64. Valayars (Madurai, Theni, Dindigul, Tiruchirapalli, Karur, Perambalur, Ariyalur, Pudukottai, Erode, Coimbatore and Tiruppur Districts).
65. Vettaikarar (Thanjavur, Nagapattinam, Mayiladuthurai, Tiruvarur and Pudukottai Districts).
66. Vetta Koravars (Salem and Namakkal Districts).
67. Varaganeri Koravars (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).
68. Vettuva Gounder (Tiruchirapalli, Karur, Perambalur, Ariyalur and Pudukottai Districts).

PART – E.

MOST BACKWARD CLASSES.

1. Andipandaram.
 2. Eravallar (except in Kanniyakumari District and Shencottah Taluk of Tenkasi District where the community is a Scheduled Tribe).
 3. Isaivellalar.
 4. Jangam.
 5. Kongu Chettiar (in Coimbatore, Tiruppur and Erode Districts only).
 6. Kulala (including Kuyavar and Kumbarar).
 7. Kunnuvar Mannadi.
 8. Kurumba, Kurumba Gounder.
 9. Kuruhini Chetty.
 10. Maruthuvar, Navithar, Mangala, Velakattalavar, Velakatalanair and Pronopakari.
 11. Moundadan Chetty.
 12. Mahendra, Medara.
 13. Narikoravar (Kuruvikars).
 14. Panisaivan/Panisivan.
 15. Pannayar (other than Kathikarar in Kanniyakumari District).
 16. Sathatha Srivaishnava (including Sathani, Chattadi and Chattada Srivaishnava).
 17. Sozhia Chetty.
 18. Thondaman.
 19. Thoraiyar (The Nilgiris).
 20. Thoraiyar (Plains).
 21. Transgender or Eunuch (Thirunangai or Aravani).
 22. Yogeeswarar .”.
5. For Schedule V to the principal Act, the following Schedule shall be substituted, namely:—

Substitution of
Schedule V.

“SCHEDULE – V.

[See sections 27 (e) and 40(1)].

1. General Turn
2. Scheduled Castes (Arunthathiyars on preferential basis)
3. Most Backward Classes (V)
4. Backward Classes (other than Backward Class Muslims)
5. General Turn
6. Scheduled Castes
7. Most Backward Classes and Denotified Communities
8. Backward Classes (other than Backward Class Muslims)
9. General Turn
10. Backward Classes (other than Backward Class Muslims)
11. General Turn
12. Scheduled Castes
13. Most Backward Classes (V)
14. Backward Classes (other than Backward Class Muslims)
15. Backward Class Muslims
16. Scheduled Castes
17. Most Backward Classes
18. Backward Classes (Other than Backward Class Muslims)
19. General Turn
20. Backward Classes (Other than Backward Class Muslims)
21. General Turn
22. Scheduled Castes
23. Most Backward Classes (V)
24. Backward Classes (Other than Backward Class Muslims)
25. General Turn
26. Scheduled Castes
27. General Turn
28. Most Backward Classes and Denotified Communities
29. General Turn
30. Backward Classes (Other than Backward Class Muslims)
31. General Turn
32. Scheduled Castes (Arunthathiyars on preferential basis)
33. Most Backward Classes (V)
34. Backward Classes (Other than Backward Class Muslims)

35. General Turn
36. Scheduled Castes
37. Most Backward Classes and Denotified Communities
38. Backward Classes (Other than Backward Class Muslims)
39. General Turn
40. Backward Class Muslims
41. General Turn
42. Scheduled Castes
43. Most Backward Classes (V)
44. Backward Classes (Other than Backward Class Muslims)
45. General Turn
46. Most Backward Classes and Denotified Communities
47. Backward Classes (Other than Backward Class Muslims)
48. General Turn
49. Backward Classes (Other than Backward Class Muslims)
50. Scheduled Tribes
51. General Turn
52. Scheduled Castes
53. Most Backward Classes (V)
54. Backward Classes (Other than Backward Class Muslims)
55. General Turn
56. Scheduled Castes
57. Most Backward Classes
58. Backward Classes (Other than Backward Class Muslims)
59. General Turn
60. Backward Classes (Other than Backward Class Muslims)
61. General Turn
62. Scheduled Castes
63. Most Backward Classes (V)
64. Backward Classes (Other than Backward Class Muslims)
65. General Turn
66. Scheduled Castes (Arunthathiyars on preferential basis)
67. Most Backward Classes and Denotified Communities
68. Backward Classes (Other than Backward Class Muslims)
69. General Turn
70. Backward Classes (Other than Backward Class Muslims)

71. General Turn
72. Scheduled Castes
73. Most Backward Classes (V)
74. Backward Classes (Other than Backward Class Muslims)
75. General Turn
76. Scheduled Castes
77. Most Backward Classes and Denotified Communities
78. Backward Class Muslims
79. General Turn
80. Backward Classes (Other than Backward Class Muslims)
81. General Turn
82. Scheduled Castes
83. Most Backward Classes (V)
84. Backward Classes (Other than Backward Class Muslims)
85. General Turn
86. Scheduled Castes
87. Most Backward Classes and Denotified Communities
88. Backward Classes (Other than Backward Class Muslims)
89. General Turn
90. Backward Classes (Other than Backward Class Muslims)
91. General Turn
92. Scheduled Castes
93. Most Backward Classes (V)
94. Backward Classes (Other than Backward Class Muslims)
95. General Turn
96. Most Backward Classes
97. Backward Classes (Other than Backward Class Muslims)
98. General Turn
99. Backward Class Muslims
100. General Turn
101. Most Backward Classes (V)
102. Scheduled Castes (Arunthathiyars on preferential basis)
103. General Turn
104. Backward Classes (Other than Backward Class Muslims)
105. General Turn
106. Scheduled Castes

107. Most Backward Classes and Denotified Communities
108. Backward Classes (Other than Backward Class Muslims)
109. General Turn
110. Backward Classes (Other than Backward Class Muslims)
111. General Turn
112. Scheduled Castes
113. Most Backward Classes (V)
114. Backward Classes (Other than Backward Class Muslims)
115. General Turn
116. Scheduled Castes
117. Most Backward Classes and Denotified Communities
118. Backward Classes (Other than Backward Class Muslims)
119. General Turn
120. Backward Classes (Other than Backward Class Muslims)
121. General Turn
122. Scheduled Castes
123. Most Backward Classes (V)
124. Backward Classes (Other than Backward Class Muslims)
125. General Turn
126. Scheduled Castes
127. Most Backward Classes and Denotified Communities
128. Backward Classes (Other than Backward Class Muslims)
129. General Turn
130. Backward Class Muslims
131. General Turn
132. Scheduled Castes (Arunthathiyars on preferential basis)
133. Most Backward Classes (V)
134. Backward Classes (Other than Backward Class Muslims)
135. General Turn
136. Scheduled Castes
137. Most Backward Classes
138. Backward Classes (Other than Backward Class Muslims)
139. General Turn
140. Backward Classes (Other than Backward Class Muslims)
141. General Turn
142. Scheduled Castes

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143. Most Backward Classes (V)
 144. Backward Classes (Other than Backward Class Muslims)
 145. General Turn
 146. Most Backward Classes and Denotified Communities
 147. Backward Classes (Other than Backward Class Muslims)
 148. General Turn
 149. Backward Classes (Other than Backward Class Muslims)
 150. Scheduled Tribes
 151. General Turn
 152. Scheduled Castes
 153. Most Backward Classes (V)
 154. Backward Classes (Other than Backward Class Muslims)
 155. General Turn
 156. Scheduled Castes
 157. Most Backward Classes and Denotified Communities
 158. Backward Class Muslims
 159. General Turn
 160. Backward Classes (Other than Backward Class Muslims)
 161. General Turn
 162. Scheduled Castes
 163. Most Backward Classes (V)
 164. Backward Classes (Other than Backward Class Muslims)
 165. General Turn
 166. Scheduled Castes (Arunthathiyars on preferential basis)
 167. Most Backward Classes and Denotified Communities
 168. Backward Classes (Other than Backward Class Muslims)
 169. General Turn
 170. Backward Classes (Other than Backward Class Muslims)
 171. General Turn
 172. Scheduled Castes
 173. Most Backward Classes (V)
 174. Backward Classes (Other than Backward Class Muslims)
 175. General Turn
 176. Scheduled Castes
 177. Most Backward Classes
 178. Backward Classes (Other than Backward Class Muslims)
 179. General Turn

180. Backward Classes (Other than Backward Class Muslims)
 181. General Turn
 182. Scheduled Castes
 183. Most Backward Classes (V)
 184. Backward Classes (Other than Backward Class Muslims)
 185. General Turn
 186. Scheduled Castes
 187. Most Backward Classes and Denotified Communities
 188. Backward Class Muslims
 189. General Turn
 190. Backward Classes (Other than Backward Class Muslims)
 191. General Turn
 192. Scheduled Castes
 193. Most Backward Classes (V)
 194. Backward Classes (Other than Backward Class Muslims)
 195. General Turn
 196. Most Backward Classes (V)
 197. Backward Classes (Other than Backward Class Muslims)
 198. General Turn
 199. Backward Classes (Other than Backward Class Muslims)
 200. General Turn.”.

Amendment of
Schedule VI.

6. In Schedule VI to the principal Act,—

(1) under the category “BLINDNESS AND LOW VISION”, for the headings “Most Backward Classes and Denotified Communities” and “Most Backward Classes and Denotified Communities Women” and the entries thereunder, the following headings and entries, shall, respectively, be substituted, namely:—

“Most Backward Classes (V)		Most Backward Classes (V) - Women	
Rotation	Turn	Rotation	Turn
2	43	11	143
6	193	24	143
16	93	39	83
20	43	53	173
29	153	67	113
34	101	82	53
44	3		
48	163		
58	63		
63	13		
72	123		

"Most Backward Classes (V)		Most Backward Classes (V) - Women	
Rotation	Turn		
77	73		
86	183		
91	133		
96	13		

Most Backward Classes and Denotified Communities		Most Backward Classes and Denotified Communities- Women	
Rotation	Turn	Rotation	Turn
2	146	17	37
9	167	38	77
24	28	59	157
31	67	81	77
45	107		
52	146		
67	7		
74	28		
88	87		
95	107		

"Most Backward Classes		Most Backward Classes - Women	
Rotation	Turn	Rotation	Turn
5	177	45	17
25	177	85	17
65	177		

- (2) under the category "DEAF AND HARD OF HEARING", for the headings "Most Backward Classes and Denotified Communities" and "Most Backward Classes and Denotified Communities Women" and the entries thereunder, the following headings and entries, shall, respectively, be substituted, namely:—

"Most Backward Classes (V)		Most Backward Classes (V) - Women	
Rotation	Turn	Rotation	Turn
3	73	8	53
12	183	21	83
17	133	35	143
26	33	49	173
30	193	64	53
40	93	78	113
45	43		
54	153		
59	101		
69	3		
73	163		
83	63		

"Most Backward Classes (V)		Most Backward Classes (V) - Women	
Rotation	Turn		
73	163		
83	63		
88	13		
97	101		
92	163		
Most Backward Classes and Denotified Communities		Most Backward Classes and Denotified Communities - Women	
Rotation	Turn	Rotation	Turn
4	107	11	117
18	146	33	37
25	167	54	77
40	46	75	187
47	67		
61	127		
68	146		
83	28		
90	46		
97	87		
Most Backward Classes		Most Backward Classes - Women	
Rotation	Turn	Rotation	Turn
10	137	30	57
50	137	90	57"
70	137		

- (3) under the category "LOCOMOTOR DISABILITY INCLUDING CEREBRAL PALSY, LEPROSY CURED, DWARFISM, ACID ATTACK VICTIMS AND MUSCULAR DYSTROPHY", for the headings "Most Backward Classes and Denotified Communities" and "Most Backward Classes and Denotified Communities Women" and the entries thereunder, the following headings and entries, shall, respectively, be substituted, namely:—

"Most Backward Classes (V)		Most Backward Classes (V) - Women	
Rotation	Turn	Rotation	Turn
9	63	4	113
14	13	18	173
22	123	32	23
27	73	46	83
36	183	60	143
41	133	74	196
51	33	89	53
55	193		
65	93		
70	43		
79	153		
84	101		
93	196		
98	153		

Most Backward Classes and Denotified Communities		Most Backward Classes and Denotified Communities - Women	
Rotation	Turn	Rotation	Turn
13	87	6	77
20	107	27	157
34	167	49	37
42	7	70	117
56	67		
63	87		
77	146		
84	167		
91	146		
99	28		
Most Backward Classes		Most Backward Classes - Women	
Rotation	Turn	Rotation	Turn
35	177	15	17"
55	177		
75	137		
95	177		

- (4) under the category "AUTISM, INTELLECTUAL DISABILITY, SPECIFIC LEARNING DISABILITY AND MENTAL ILLNESS/MULTIPLE DISABILITIES", for the headings "Most Backward Classes and Denotified Communities" and "Most Backward Classes and Denotified Communities Women" and the entries thereunder, the following headings and entries, shall, respectively, be substituted, namely:—

"Most Backward Classes (V)		Most Backward Classes (V) - Women	
Rotation	Turn	Rotation	Turn
5	133	15	23
10	101	28	113
19	3	42	173
23	153	57	23
33	63	71	83
38	3	85	143
47	123		
52	63		
61	183		
66	123		
76	33		
80	193		
90	93		
95	33		
99	183		

Most Backward Classes and Denotified Communities		Most Backward Classes and Denotified Communities - Women	
Rotation	Turn	Rotation	Turn
8	7	22	77
15	28	43	157
29	127	65	37
36	107	86	157
50	146	100	157
58	7		
72	46		
79	87		
93	127		
Most Backward Classes		Most Backward Classes - Women	
Rotation	Turn	Rotation	Turn
20	96	60	57"
40	96		
80	96		
100	96		

7. In Schedule VII to the principal Act, for the heading "MOST BACKWARD CLASSES AND DENOTIFIED COMMUNITIES – EX-SERVICEMEN" and the entries thereunder, the following headings and entries, shall, respectively, be substituted, namely:—

"MOST BACKWARD CLASSES (V) - EX-SERVICEMEN

Rotation	Turn
1, 21, 41, 61, 81	193
2, 22, 42, 62, 82	183
3, 4, 23, 24, 43, 44, 63, 64, 83, 84	163
5, 25, 45, 65, 85	153
6, 7, 26, 27, 46, 47, 66, 67, 86, 87	133
8, 28, 48, 68, 88	123
9, 29, 30, 49, 50, 69, 70, 89, 90	101
10, 11, 31, 51, 71, 91	93
12, 13, 32, 33, 52, 53, 72, 73, 92, 93,	73
14, 34, 54, 74, 94	63
15, 16, 35, 36, 55, 56, 75, 76, 95, 96	43
17, 37, 57, 77, 97	33
18, 19, 38, 39, 58, 59, 78, 79, 98, 99	13
20, 40, 60	3, 183
80	3, 163
100	3, 193

MOST BACKWARD CLASSES AND DENOTIFIED COMMUNITIES
EX-SERVICEMEN

Rotation	Turn
2, 12, 22, 32, 42, 52, 62, 72, 82, 92	67
3, 13, 23, 33, 43, 53, 63, 73, 83, 93	146
5, 15, 25, 35, 45, 55, 65, 75, 85, 95	46
6, 16, 26, 36, 46, 56, 66, 76, 86, 96	127
8, 18, 28, 38, 48, 58, 68, 78, 88, 98	28
9, 19, 29, 39, 49, 59, 69, 79, 89, 99	107
10, 20, 30, 40, 50, 60, 70, 80, 90, 100	167

MOST BACKWARD CLASSES - EX-SERVICEMEN

Rotation	Turn
4, 20, 24, 28, 40, 44, 60, 64, 80, 84, 100	137
8, 12, 16, 32, 36, 48, 52, 56, 68, 72, 76, 88, 92, 96	177."

Amendment
of Schedule
– VIII.

8. In Schedule VIII to the principal Act,—

(1) for the heading "MOST BACKWARD CLASSES AND DENOTIFIED COMMUNITIES – WOMEN" and the entries thereunder, the following headings and entries, shall, respectively, be substituted, namely:—

"MOST BACKWARD CLASSES (V) – WOMEN

Rotation	Turn
1, 2, 3, 5, 6, 8, 9, 11, 12, 13, 15, 16, 18, 19, 21, 22, 23, 25, 26, 28, 29, 31, 32, 33, 35, 36, 38, 39, 41, 42, 43, 45, 46, 48, 49, 51, 52, 53, 55, 56, 58, 59, 61, 62, 63, 65, 66, 68, 69, 71, 72, 73, 75, 76, 78, 79, 81, 82, 83, 85, 86, 88, 89, 91, 92, 93, 95, 96, 98, 99	23,53,83,113,143,173
4, 7, 10, 14, 17, 20, 24, 27, 30, 34, 37, 40, 44, 47, 50, 54, 57, 60, 64, 67, 70, 74, 77, 80, 84, 87, 90, 94, 97, 100	23,53,83,113,143,173,196

MOST BACKWARD CLASSES AND DENOTIFIED COMMUNITIES – WOMEN

Rotation	Turn
1, 2, 3, 4, 6, 7, 8, 9, 11, 12, 13, 14, 16, 17, 18, 19, 21, 22, 23, 24, 26, 27, 28, 29, 31, 32, 33, 34, 36, 37, 38, 39, 41, 42, 43, 44, 46, 47, 48, 49, 51, 52, 53, 54, 56, 57, 58, 59, 61, 62, 63, 64, 66, 67, 68, 69, 71, 72, 73, 74, 76, 77, 78, 79, 81, 82, 83, 84, 86, 87, 88, 89, 91, 92, 93, 94, 96, 97, 98, 99	37,77,117,157
5, 10, 15, 20, 25, 30, 35, 40, 45, 50, 55, 60, 65, 70, 75, 80, 85, 90, 95, 100	37,77,117,157,187

MOST BACKWARD CLASSES – WOMEN

Rotation	Turn
1,11,21,31,41,51,61,71,81,91	96
2,12,22,32,42,52,62,72,82,92	17,137
3,13,23,33,43,53,63,73,83,93	57
4,14,24,34,44,54,64,74,84,94	96,177
5,15,25,35,45,55,65,75,85,95	17
6,16,26,36,46,56,66,76,86,96	57,137
7,17,27,37,47,57,67,77,87,97	177
8,18,28,38,48,58,68,78,88,98	17,96
9,19,29,39,49,59,69,79,89,99	137
10,20,30,40,50,60,70,80,90,100	57,177"

(2) for the heading "MOST BACKWARD CLASSES AND DENOTIFIED COMMUNITIES – DESTITUTE WIDOWS" and the entries thereunder, the following heading and entries, shall, respectively, be substituted, namely:—

"MOST BACKWARD CLASSES (V) – DESTITUTE WIDOWS

Rotation	Turn
1, 9, 17, 28, 36, 44, 55, 63, 82, 90, 100	23
2, 10, 21, 29, 37, 48, 56, 64, 75, 83	143
4, 15, 23, 42, 50, 61, 69, 77, 88, 96	83
5, 13, 32, 40, 51, 59, 67, 78, 86, 94	173
7, 18, 26, 34, 45, 53, 72, 80, 91	113
12, 20, 31, 39, 47, 58, 66, 74, 85, 93	53
24, 70, 97	196

MOST BACKWARD CLASSES AND DENOTIFIED COMMUNITIES – DESTITUTE WIDOWS

Rotation	Turn
1, 13, 25, 32, 44, 51, 63, 75, 89, 96	37
3, 15, 22, 34, 41, 53, 65, 72, 79, 86, 98	117
5, 55	187
8, 20, 27, 39, 46, 58, 70, 77, 84, 91	77
10, 17, 29, 36, 48, 60, 67, 81, 93	157

MOST BACKWARD CLASSES – DESTITUTE WIDOWS

Rotation	Turn
1, 21, 41, 61, 81	96
8, 28, 48, 68, 88	17
14, 34, 54, 74, 94	177"

9. For Schedule – IX to the principal Act, the following Schedule shall be substituted, namely:—

Substitution of
Schedule - IX.

“SCHEDULE – IX.
(See Section 27)

The method of carrying forward of vacancies reserved for the Most Backward Classes (V), Most Backward Classes and Denotified Communities, Most Backward Classes, Scheduled Castes, Scheduled Castes (Arunthathiyar) and Scheduled Tribes candidates by direct recruitment is illustrated below:—

2. If five vacancies reserved for the candidates belonging to Scheduled Castes, one vacancy reserved for Scheduled Tribes and one vacancy reserved each for Most Backward Classes (V), Most Backward Classes and Denotified Communities and Most Backward Classes respectively, remain unfilled in earlier years and they are carried forward as “backlog” vacancies and fifty new vacancies arise in the year of recruitment of which seven vacancies are to be reserved for the Scheduled Castes, two vacancies are to be reserved for the Scheduled Castes (Arunthathiyar), one vacancy is to be reserved for Scheduled Tribes, thirteen vacancies are to be reserved for Backward Classes, two vacancies are to be reserved for Backward Classes Muslims, seven vacancies are to be reserved for Most Backward Classes (V), two vacancies reserved for Most Backward Classes and Denotified Communities, one vacancy reserved for Most Backward Classes and fifteen vacancies for General Turn following the existing instructions on reservation, the number of vacancies to be announced shall be as follows:—

	Current Vacancies.									Backlog Vacancies.				
	GT	BC	BCM	MBC (V)	MBC & DNC	MBC	SC	SCA	ST	MBC (V)	MBC & DNC	MBC	SC	ST
Number of Posts	15	13	2	7	2	1	7	2	1	1	1	1	5	1

3. It may be seen from the above that while the vacancies reserved for the Scheduled Castes, Scheduled Tribes, Most Backward Classes (V), Most Backward Classes and Denotified Communities and Most Backward Classes, which remain unfilled shall be carried forward to the next year of recruitment as “backlog” vacancies, the carried forward reservation for the above communities as a result of the filling up of the relevant vacancies after dereservation, shall continue to be operated against “current” vacancies. If such reserved vacancies are still not filled up, they shall be again carried forward as “backlog” vacancies.

4. In respect of direct recruitment to vacancies in Groups A and B Services, there may be rare and exceptional situations wherein due to non-availability of suitable candidates belonging to the Scheduled Castes, and Scheduled Tribes, posts cannot be allowed to remain vacant in public interest. In such a situation, the Government may, by order, provide for dereservation of the posts on the recommendation of a committee comprising of the Director of Adi-Dravidar and Tribal Welfare, the Secretary to Government, Adi-Dravidar and Tribal Welfare Department, the Secretary to Government, Human Resources Management Department and the Secretary to Government in charge of the Department to which the recruitment is being made.

5. In such a situation, in the case of vacancies reserved for Most Backward Classes (V), Most Backward Classes and Denotified Communities and Most Backward Classes, the Government may, by order, provide for dereservation of such posts on the recommendation of a committee comprising of the Director of Most Backward Classes and Denotified Communities, the Secretary to Government in charge of the department for the welfare of the Most Backward Classes and Denotified Communities, the Secretary to Government, Human Resources Management Department and the Secretary to Government in charge of the Department in which the recruitment is being made.”.

STATEMENT OF OBJECTS AND REASONS.

The Tamil Nadu Special Reservation of seats in Educational Institutions including Private Educational Institutions and of appointments or posts in the services under the State within the Reservation for the Most Backward Classes and Denotified Communities Act, 2021 (Tamil Nadu Act 8 of 2021) was enacted to provide special reservation for the Most Backward Classes (Vanniakula Kshatriya), the Most Backward Classes and Denotified Communities and the Most Backward Classes at ten and a half of per cent, seven per cent and two and a half per cent, respectively, within the twenty per cent reservation provided for Most Backward Classes and Denotified Communities. Further, the Government have issued orders *inter-alia* to change the nomenclature of "Personnel and Administrative Reforms Department", as "Human Resources Management Department" vide G.O.(Ms.) No. 55, Personnel and Administrative Reforms Department, dated 07.06.2021.

2. Consequent to the above, it is necessary to amend the Tamil Nadu Government Servants (Conditions of Service) Act, 2016 (Tamil Nadu Act 14 of 2016) suitably. The Government have therefore decided to amend the said Act.

3. The Bill seeks to give effect to the above decision.

DR. PALANIVEL THIAGA RAJAN,
*Minister for Finance and
Human Resources Management.*

Chennai-600 009,
8th September 2021.

K. SRINIVASAN,
Secretary.